

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2014**

**Dated: 25<sup>th</sup> July, 2016**

**In the matter of:-**

**Western Electricity Supply Company of  
Orissa Limited & Ors.**

**.... Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **21.09.2016.**

**COURT MASTER**